Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 2 of 2013

Dated : 26th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Wind Independent Power Producers Assn.& Ors. ... Appellant(s)
Vitran Company Ltd.

Versus

Central Electricity Regulatory ... Respondent(s)
Commission & Ors.

Counsel for the Appellant(s): Mr. Vishal Gupta
Mr. Kumar Mihir

ORDER

We have heard the learned counsel for the Petitioner for some time. The learned counsel for the Petitioner seeks some time to get further instructions in the matter.

Post the matter on ***12.03.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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